## GOVERNMENT OF NDIA MINISTRY OF COAL LOK SABHA

### UNSTARRED QUESTION NO. 4566 TO BE ANSWERED ON 20.08.2025

#### **Dues Payable to Singareni Collieries Company Limited**

4566. Shri Madhavaneni Raghunandan Rao:

Will the Minister of COAL be pleased to state:

- (a) whether there are any outstanding dues payable by the State Government of Telangana and the Union Government to Singareni Collieries Company Limited (SCCL) and if so, the details thereof;
- (b) whether the Government of Telangana has misappropriated the profits of SCCL and if so, the details thereof;
- (c) whether the Government of Telangana has sold its stake in SCCL and if so, the details thereof; and
- (d) whether the workers, arrears/dues has been misused by the State Government of Telangana and if so, the details thereof?

#### **ANSWER**

# MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

(a) No outstanding dues are payable by the Union Government to Singareni Collieries Company Limited (SCCL). Further, in SCCL, there are no dues which are outstanding and directly payable by the State Government of Telangana.

However, as on 30.06.2025, dues amounting to ₹18064 crore (including interest of ₹1695 crores) are payable by Telangana Power Generation Corporation Limited (TGGENCO) towards supply of coal, and dues amounting to ₹24,675 crores (including interest of ₹11806 crores) are payable by Transmission Corporation of Telangana Limited (TGTRANSCO) towards supply of power.

(b) (c) and (d) No Sir.

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